

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1955
ANSWERED ON:21.07.2004
ADDITIONAL CHARGES TO OFFICIALS
Karunakaran Shri P.

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) Whether Joint Secretary and Director NISCAIR given additional charges; of Head, International Science and Technology Affairs Directorate and Head, Information Technology even after the advertisement for the post in 2001;
- (b) if so, the details thereof;
- (c) whether selection committee that selected the Head, Unit for Science Dissemination consists an expert of the rank below the rank of the post advertised; and
- (d) if so; the details thereof and the action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF OCEAN DEVELOPMENT (KAPIL SIBAL)

- (a)&(b) : Yes sir. Joint Secretary and Director NISCAIR were given additional charges of Head, International Science and Technology Affairs Directorate and Head, Information Technology w.e.f 28/02/2001 and 12/09/2001 respectively.
- (c) No Sir.
- (d) Does not arise.